

DIVISION BENCH
COURT - I

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/341(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	WEST BENGALSTATE ELECTRICITYDISTRIBUTION COMPANY LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC. 131(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearances (via video conferencing/physically)

Mr. Rantu Kumar Das, CS] For the petitioner
Mr. Rohit Kumar Keshari, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **27/09/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**